

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 26522/2016

FAZROO . & ANR.

Petitioner(s)

VERSUS

ALI JAN (DECEASED) THR LRS.

Respondent(s)

Date : 27-07-2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. N. Annapoorani, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Mr. Satish Kumar, Ld. Counsel put appearance on behalf of all the respondents on 15.11.2016 before the Hon'ble Court but till date he has not filed the vakalatnama and the counter affidavit. Four weeks time, as last chance is given for filing the vakalatnama and the counter affidavit. If the same is not filed within the period mentioned above, place the matter before the Hon'ble Court for further directions.

SANJAY PARIHAR
Registrar

MG